

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 62 of 2020**

**IN THE MATTER OF:**

**M/s. SE Forge Ltd.**

**...Appellant**

**Vs.**

**M/s. Welmech Engineering Company Pvt. Ltd.**

**...Respondent**

**Present: For Appellant: - Mr. Abhijeet Sinha, Mr. Mahesh Agarwal,  
Mr. Nishant Rao and Mr. Divyang Chandiramani,  
Advocates.**

**O R D E R**

**16.01.2020—** Learned counsel for the Appellant prays for and is allowed to challenge the order dated 18<sup>th</sup> December, 2019 by 20<sup>th</sup> January, 2020 subject to deposit of another Court Fees. In such case, the Office will provide another Appeal Number and list the case for 'Orders' on 22<sup>nd</sup> January, 2020 along with petition for amendment.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice Bansi Lal Bhat)  
Member(Judicial)

Ar/RR